

WRITTEN ANSWERS TO QUESTIONS

Opening of Navodaya Vidyalayas[*Translation*]

*81. SHRI RAM PRASAD
CHAUDHARY:
SHRI RAJVEER SINGH:

Will the PRIME MINISTER be pleased
to state:

(a) the number of Navodaya Vidyalayas
opened up to June, 1990 State-wise; and

(b) the number of Vidyalayas out of
them for which proper buildings have been
constructed?

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DE-
VELOPMENT (SHRI CHIMANBHAI
MEHTA): (a) The number of Navodaya
Vidyalayas opened upto June, 1990 State-
wise is at Statement.

(b) The number of Vidyalayas out of
them for which buildings have been con-
structed is seventy-five (75).

STATEMENT

<i>Sl. No.</i>	<i>Name of State/UT</i>	<i>No. of Vidyalayas</i>
1	2	3
1.	Andaman & Nicobar	2
2.	Andhra Pradesh	20
3.	Arunachal Pradesh	5
4.	Bihar	24
5.	Chandigarh	1
6.	Daman & Diu	2
7.	Delhi	1
8.	Dadar & Nagar Haveli	1
9.	Gujarat	7
10.	Goa	2
11.	Haryana	9
12.	Himachal Pradesh	8
13.	Jammu & Kashmir	14

<i>Sl. No.</i>	<i>Name of State/UT</i>	<i>No. of Vidyalayas</i>
1	2	3
14.	Karnataka	18
15.	Kerala	10
16.	Lakshadweep	1
17.	Madhya Pradesh	28
18.	Maharashtra	19
19.	Manipur	7
20.	Mizoram	2
21.	Meghalaya	3
22.	Nagaland	1
23.	Orissa	12
24.	Pondicherry	4
25.	Punjab	8
26.	Rajasthan	20
27.	Sikkim	1
28.	Tripura	1
29.	Uttar Pradesh	30
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Restrictions on Mining Works under Amended Forest Act

*82. SHRI R.L.P. VERMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the restrictions to be imposed under

the amended Forest (Conservation) Act, 1980 on the leaseholders recognised by the district administration for exploitation of minerals and useful stonelying underground in the forest areas;

(b) whether the leaseholders can be allowed to undertake mining work in the